

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 119**

**CP (IB) No. 143/Chd/Chd/2023**

**IN THE MATTER OF:**

**Infinity Global Supply Chain Ltd.**

**... Petitioner-Operational Creditor**

**Versus**

**Prenda Creations Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 15.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.09.2024.

Sd/-

**Court Officer**